

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:5759  
ANSWERED ON:02.05.2013  
MANAGEMENT OF BOOKSTALLS  
Sugavanam Shri E.G.

**Will the Minister of RAILWAYS be pleased to state:**

- (a) the amount of revenue earned by Railways/IRCTC as Licence Fee from the management and operation of bookstalls located in the railway stations in the country during the last one year, zone-wise;
- (b) whether the Railways have any proposal to take back the management and operation of bookstalls from IRCTC;
- (c) if so, the reasons therefor; and
- (d) the steps taken by the Railways to ensure transparency in awarding of contracts and revenue generation?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 5759 BY SHRI E.G. SUGAVANAM TO BE ANSWERED IN LOK SABHA ON 02.05.2013 REGARDING MANAGEMENT OF BOOKSTALLS.

(Rs. in Lakhs)

Zonal Railway /IRCTC	Amount of revenue earned by Railway/ IRCTC as License fee from the Management of Book stall
Central	54.28
East Central	7.14
East Coast	8.71
Eastern	18.54
North Central	21.53
North Eastern	11.94
Northeast Frontier	12.36
Northern	60.8
North Western	7.3
South Central	24.05
South East Central	7.48
South Eastern	7.69
Southern	54.16
South Western	1.72
West Central	12.82
Western	38.8
IRCTC	7.86
GRAND TOTAL	357.18

(a): Zone-wise details of the amount of revenue earned by Railways/ Indian Railway Catering and Tourism Corporation (IRCTC) as licence fee from the management and operation of bookstalls located in the railway stations in the country during the last one year (01.04.2012 to 31.03.2013) are as under:-

(b) to (d): Instructions have been issued on 28.03.2012 for transfer of management of bookstalls from IRCTC to zonal railways, so as to ensure supervision and monitoring by the railways in view of its vast and elaborate all-India network in comparison to IRCTC. No new allotment has been done since November,2005 as the Bookstall policy Octber,2004 is subjudice in the Hon'ble Supreme Court of India.